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have been released by the police court's bail. No break in service has been imposed. There were 196 employees who were initially removed or dismissed from service for charges of violence, assault, intimidation and causing damage to perty and locomotives etc. All these cases have been reviewed by Committee of officers as a result of which all have been taken back to duty except 56 employees who were held guilty of acid throwing, assault, intimidation, causing wilful demage to public property etc. Even in these cases, employees have a right to appeal further under the Discipline and Appeal Rules.

(c) and (d) Territorial Units are embodied and deployed in aid of Civil power, wherever considered necessary, to maintain line of communication. Deployment of the embodied Units and their disembodiment are decided depending upon the exigencies.

Reservation for admission in medical/technological colleges

1029. SHRI G. R. MHAISEKAR: Will the Minister of HEALTH be pleased to state:

- (a) whether there is any quota fixed for admissions to the medical colleges for the children of employees of the nationalized banks, railways, public undertakings and such other bodies; and
- (b) if not, whether Government propose to formulate such a proposal in view of the mobility of these employees?

THE MINISTER OF STATE THE MINISTRY OF HEALTH (SHR! NIHAR RANJAN LASKAR): (a) and (b) In so far as the seats allocated to the State and Union Territories from the Central Pool are concerned, the children of the Central Government employees which includes the employees of the Railways who are posted in the allottee States U.Ts. or have headquarters thertin are eligible for consideration. The children of the employees of nationalized banks, public undertakings and other such bodies eligible for consideration against these seats

to Questions

As 103 of the 106 medical college in India are under administrative control of States Universities | Corporations Private Bodies, we had taken up the question of admission of children of the Central Government employees with the State Governments. The majority of the States and Union Territories with medical colleges permit the caildren of Central Government employees posted within their territorial jurisdiction to be considered for admission their medical colleges, alongwith their own residents, subject to varying qualifications differing from State to State with regard to the passing of the eligible examination from educational institution located in the State U.T. and or with a further stipulation of duration of stay domicile in the State Union Territory varying from zero to five years. Some of the States allow similar consideration to the children of the employees of the corporate sector also.

Double decker trains

1030. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal consideration Government's under trains in the to run double decker country;
- (b) whether it is also a fact that there is actually no fabrication of double decker bogies taking place at present; and
- what are the (c) if so, therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS MALLIKARJUN): (a) Double decker coaches are already running on Bombay-Pune, Bombay-Surat and Madras-Bangalore sections. Also, intro-

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duction of double decker coaches on Bombay-Manmad route is under consideration and action as found feasible will be taken.

(b) and (c) 24 double decker coaches were on order and these since been manufactured. The feasidecker bility of improving double coaches with a view to eleminating minimising inadequacies defects pointed out by passengers is under examination on completion of which further manufacture of double decker coaches will be duly considered.

Closure of book stall at Purna Junction

MHAISEKAR: 1031 SHRI G. R. Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the book stall at Purna Junction on the Kachiguda-Manmad line has been closed down;
- what are the reasons (b) if so. therefor; and
- (c) whether Government propose to reopen the stall?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) book stall at Purna Junction station was closed on 3rd January, Purna Junction is one of the 25 stations where M/s. A. H. Wheeler & Co. had surrendered their contracts for allotment to unemployed duates, their partnerships, cooperative societies, etc. This contract has since been allotted to an unemployed graduate as per extent rules and the bookstall will be opened shortly.

Late running of trains on the Kachiguda-Manmad line

1032. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons of the late running of trains on the Kachiguda-Manmad line particularly exKachiguda to Manmad for the last ten years;

- (b) what steps the railways authorities have taken; and
- (c) what steps Government propose to take to improve the punctuality of the trains which are running two to three hours late on that line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) main reasons for late running trains on the Kachiguda-Manmad section are Alarm Chain pulling, Loco failures losses due to bad coal, acute water scarcity, thetts of communication wires and transformers causing interruption etc. The punctuality performance of the trains running Kachiguda-Manmad section during the month of January to June 1980 range between 78.3 per cent 95.8 per cent for Mail Express trains and 79.9 per cent to 98.4 per cent for Passenger trains as against 58.3 per cent to 81.2 per cent and 43.4 cent to 78 per cent respectively during the corresponding period of last year. All efforts are being made to improve the punctuality performance further and all avoidable detentions are being taken up

Proposal from Maharashtra Governfor declaring Aurangabad-Jaina. Parbhani-Nanded... Hyderabad route National HighWoy

1033. SHRI G. R. MH.AISEKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government received any proposal 'from the Maharashtra Government to declare Aurangabad-Jalna-Parbhani Nanded-Hyderabad route as a national highway; and
- (b) if so, since how long the proposal has been pending with the Central Government and what is the present position of the proposal?